

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2066
ANSWERED ON:05.12.2012
FINANCIAL ASSISTANCE TO NGOS
Laguri Shri Yashbant Narayan Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the financial assistance provided by the Government to Non-Governmental Organisations (NGOs) in the country including Odisha in the field of education during each of the last three years and the current year, NGO-wise and State-wise;
- (b) the details of the schemes under which assistance has been provided;
- (c) the details of the NGOs found involved in various irregularities along with the nature of irregularities committed, State-wise;
- (d) whether the Government has taken action against such NGOs for the irregularities committed by them;
- (e) if so, the details thereof; and
- (f) the steps taken/proposed to be taken by the Government to check such irregularities?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a) to (b): The Scheme of Support to Voluntary Agencies for Adult Education and Skill Development has three components, viz. Jan Shikshan Sansthan, State Resource Centre and Assistance to Voluntary Agencies for Innovative Projects. The details of grants released during last three years from (2009-10 to 2011-12) and the current financial year in respect of JSSs & SRCs in States, including Odisha are given at Annexure-I-A & Annexure-I-B. No grants have been released to the voluntary agencies for innovative projects.

Under Sarva Shiksha Abhiyan (SSA) grants are released to Government agencies, educational institutions, panchayati raj institutions, registered societies, public trust and non profit making companies. The details of financial assistance provided by the Government to Non-Governmental Organisations (NGOs) in the country including Odhisa in the field of education during each of the last three years and the current year is enclosed at Annexure – II.

(c) to (e) Insofar as SSA is concerned, a complaint has been received against a voluntary agency viz. Katha, New Delhi for financial irregularities during their project conducted from 1-4-2010 to 31-3-2012 in Delhi. In this connection, a Committee has been constituted to investigate the matter.

(f) For effective implementation of these projects, Grant-in-aid Committee (GIAC) periodically reviews the functioning of NGOs. After completion of one year of the project or likely date of completion of the first year of the project, the voluntary agencies get evaluated by a Joint Evaluation Team, which consist of one member of GIAC, one nominee of State Project Director of SSA of concerned state and a representative of MHRD, Deptt. of School Education & Literacy. Further funds are released on the basis of the report received from Joint Evaluation Team.